


HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 07th December, 2019

No. 237/A: The services of Mr. Mithilesh Prasad, Senior Law Advisor-cum-Addl. Secretary, JUVNL, Ranchi are recalled from the State Government and on his repatriation to the parent department, he is transferred and posted as Principal District & Sessions Judge, Hazaribagh.

By order of the Court
Sd/- Ambuj Nath
Registrar General

Memo. No. 4588 /Apptt. Dated Ranchi, the 07th December, 2019

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.


Registrar General 7.12.19